Written Answers to

## Power purchased by Bangladesh

- 898. SHRI ANIL MADHAV DAVE: Will the Minister of POWER be pleased to state:
- (a) whether Bangladesh has sought to source more power from India to meet its rising demand;
  - (b) if so, the quantum of power Bangladesh seeks to purchase and by when;
  - (c) how much power Bangladesh, sources from India at present; and
  - (d) what is the current weighted average tariff of Bangladesh's power purchase?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) Yes, Sir.

- (b) Bangladesh intends to purchase additional 630 to 650 MW power progressively from December, 2015 to January, 2018 onwards.
  - (c) At present, Bangladesh is importing 500 MW power from India.
- (d) Weighted average tariff of power being supplied to Bangladesh in the current year (April to September, 2015) is approximately ₹ 3.69 per unit. In addition to this, Bangladesh also pays transmission and grid operation related charges.

## Scientific analysis for fixing speed limit on National Highways

- 899. DR. CHANDAN MITRA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:
- (a) whether Government has undertaken any scientific analysis for fixing speed limit on different stretches of National Highways and the number of speed limit signages placed thereon across the country;
  - (b) if so, the details thereof and if not, the reasons therefor, and
- (c) the steps taken by Government to regularly amend the maximum speed limit on various stretches of National Highways in consultations with the local police taking into account road geometries, level of development, proportion of vulnerable road users and environmental emissions?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) to (c) This Ministry had constituted a committee to review speed limit of Motor Vehicles under the chairmanship of Mr. A. P. Bahadur, Chief Engineer (PIC), Department of Road Transport and Highways. Based on the report of this Committee this Ministry has notified S.O. No. 1997(E) dated 5th August, 2014 for fixing the maximum speed in kilometres per hour in respect of the different class of motor vehicles on all roads including the National Highways.

The above speed limit on the National Highways and all roads have been fixed taking into account the improved road infrastructure and efficiency of road transport.

## Colours for marking on roads, pavements and sidewalks

900. SHRIMATI WANSUK SYIEM: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Indian Roads Congress, the national body of highways engineers, mandates the use of yellow, white and black colours for markings on roads, pavements and sidewalks because of their high visibility even in foggy conditions;
- (b) whether the Vienna Convention on Road Signs and Signals, to which India is a signatory, also stipulates the use of these three colours in road markings;
- (c) whether, in contravention of these accepted and widely used norms, NDMC had experimented with green and saffron for marking on its roads, curbs and sidewalks, compromising on road safety aspects; and
  - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) to (d) The information is being collected and shall be laid on the table of the House.

## Condition of National Highways in Assam

- 901. SHRI SANTIUSE KUJUR: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:
- (a) whether many portions of National Highways (NHs) in Assam are in a dilapidated condition;
- (b) if so, whether Government has taken any action for their repair during the last one year and the current year;
- (c) if so, the details thereof along with the funds sanctioned for the purpose during the said period;